

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/219 & 220/2017
PETITION NUMBER : CP/8/2016
NAME OF THE PETITIONER(S) : Eshaque & 3 Ors
NAME OF THE RESPONDENT(S) : M/s. Biomass Briquetting Fuel Technologies Pvt Ltd
UNDER SECTION : 241(1), 242(4), 213, 447, 448, 444

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G. Pragasam

G. Pragasam

Ch. Mohd Sharief Tariq

ORDER

Counsel for Applicant present. The **Registry** is directed to issue notice to the other side. Counsel for the Applicant is also directed to send private notice to the Respondent and file the proof thereof along with an affidavit before next date of hearing. Put up on **12.02.2018 at 10.30 A.M.**

ghk

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)